

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2916
ANSWERED ON:21.03.2002
TRAIN DACOITIES
SUDARSANA E.M. NATCHIAPPAN

Will the Minister of RAILWAYS be pleased to state:

- (a) the number of major train dacoities during the last three years;
- (b) the details of the enquiries conducted in each case; and
- (c) the steps being proposed by the Government to prevent the incidents of dacoities in train?

Answer

MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINIST RAILWAYS (SHRI O. RAJAGOPAL)

(a) Maintenance of law and order and the security of passengers and their belongings in the running trains and railway premises is the constitutional responsibility of the State Government concerned. However, as per the information available with this Ministry, the number of train dacoities reported during the last three years that is 1999, 2000 and 2001 is as under :-

Year	No. of Cases Reported
1999	104
2000	85
2001	97

(b) It is not practicable to give details of such enquiries.

(c) Though maintenance of law and order and control of crime on Railway premises including running trains is the responsibility of the State Government concerned, the Railway administration has taken the following steps:

1. Anti-social elements are removed from Railway premises and trains.
2. Coach Attendants/TTEs keep proper watch on the passengers entering/detraining from the coaches.
3. FIRforms are made available with the Train Guards/Stations Masters/RPF to facilitate the travelling public to lodge their reports immediately.
4. Sharing of Special Intelligence and Crime Intelligence between RPF and GRP is done at all levels.
5. Announcement through Public Address system and CCTVat important Railway Stations to alert the travelling passengers against theft of their belongings etc.
6. RPF Assistance booths are provided at important stations to assist passengers in lodging FIRs with Government Railway Police.
- 7 Periodic High Level co-ordination Meetings with Government Railway Police and Local Police are conducted to analyze the crime position with a view to taking suitable preventive measures.